

Sports Research Programme to Develop Sportsmen

5415. SHRI HANNAN MOLLAH : Will the Minister of SPORTS be pleased to state :

(a) whether Government have any sports research programme with the objective of developing world class sportsmen and sportswomen;

(b) if so, details of the said programme; and

(c) if not, how Government intend to promote sports in the country ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) to (c) Research in Sports is a comparatively new area in India. A decision has recently been taken by the Netaji Subhas National Institute of Sports (Patiala) to set up a Faculty of Sports Sciences for initiating specialised research in sports and games. The Faculty will have separate Departments, adequately manned by research personnel and fully equipped with sophisticated research equipment, for taking up research projects in disciplines like Sports Medicine, Sports Psychology, Sports Physiology, Biomechanics Training, Methods, Biochemistry, Nutrition etc.

Strike in Food Corporation of India

5416. SHRI CHIRANJILAL SHARMA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) number of employees of the Food Corporation of India (F.C.I.) who observed strike on 25 February, 1983;

(b) the reasons for the strike; and

(c) steps taken to solve their problems ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND

CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) At the instance of one of the Staff Unions, some employees observed half day 'sit-in-protest' at different places on 25-2-1983.

(b) and (c) The main demand of the various staff Unions in Food Corporation of India related to revision of pay scales and payment of interim relief, pending wage revision. The Government has agreed in principle to pay revision of Category III and IV employees of the Corporation with effect from 1-10-1982 subject to certain conditions, and have also approved the proposal of the Food Corporation of India to pay an *ad hoc* interim relief of Rs. 40/- per month to all category III and IV employees as a consequence thereof. The matter has been discussed by the Corporation with the major Unions and is under consideration.

Reduction Prices of Foodgrains

5418. SHRI B.V. DESAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government of Karnataka have decided to reduce the prices of foodgrains supplied through fair price shops;

(b) if so, whether State Government have approached the Central Government to help in checking and reducing the prices of foodgrains;

(c) if so, the reaction of Central Government; and

(d) to what extent Central Government have agreed to help the State Government in achieving this price reduction of essential commodities ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (d) The Central Government is supplying foodgrains to the State Governments at heavily subsidised prices and has been advising the

State Governments to fix the retail prices of foodgrains distributed through the fair price shops at reasonable levels in order to make foodgrains available to the consumers at a reasonable cost and also to maintain the open market prices at a reasonable level. The Government of Karnataka have reduced the retail price of rice issued through the Fair Price Shop.

Regularisation of Casual Labour in N.B.C.C. in Delhi

5419. SHRI VIJAY KUMAR YADAV : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) how many casual labour are employed in the National Building Construction Corporation in Delhi;

(b) how many of them have completed six months of continuous service;

(c) whether Government have adopted the Model Standing Orders for casual labour in the said Corporation;

(d) if so, whether the workers who have completed six months of continuous service have been made regular according to item 15(1) of the said rule; if so, the number of such regularised workers; and

(e) steps Government are going to take for regularising all those workers coming under the ambit of item 15(1) of the said rule ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (e) The information is being collected and will be laid on the table to the House.

Milk Distribution System of DMS and Mother Dairy

5420. SHRI CHITTA MAHATA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the milk distribution system of Mother Dairy and the Delhi Milk Scheme is altogether different :

(b) if so, the details thereof ;

(c) whether it is also a fact that milk distribution system of Mother Dairy to the public is very convenient ; and

(d) if so, whether D.M.S. would also adopt the same system and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) Mother Dairy is at present marketing its milk from token operated milk vending booths, insulated containers installed in shops and one unrefrigerated mini booth. It is also marketing full cream milk in poly-packs. At Mother Dairy booths, consumers can procure milk by inserting a token in the vending machines.

In the case of Delhi Milk Scheme, milk is distributed in bottles through the milk depots on the principle of "first come, first served". The D.M.S. has appointed Home Delivery Agents for supply of milk to the individual consumers on Home Delivery basis.

(c) and (d) The two systems being different, there is no question of any comparison. There is no proposal to adopt the Mother Dairy system for Delhi Milk Scheme, at present.

Structural Defects in D.D.A. Constructions

5421. SHRI NAWAL KISHORE SHARMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether his attention has been invited to a news item appeared in the Indian Express dated the 3 March, 1983 under the heading 'DDA report